T.C.P. No. 61/(MAH)/2005 CA No. 98/2016 & 185/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Mr. Sujan Parikh

V/s.

M/s. Natvar Parikh Company Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Applicants in 98/2016:	Comp Popular	
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ORDER

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<u>CA 167/2009 IN TCP No. 18/397-398/NCLT/MB/MAH/2005</u> CA 98/2016 & 185/2010 IN TCP No. 61/397-398/NCLT/MB/MAH/2005

Counsel for the Petitioner as well as Respondent are present.

Oral submissions are complete.

Written submissions are filed in TCP 61/2005, as to CA 167/2009 in CP 18/2005, Respondent's side has not filed written submission. The Respondent's Counsel is hereby directed to submit written submission by next date of hearing.

List both the matters on 06.10.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)